

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

14. **IA(IBC)(PLAN)/24(MB)2024  
IN C.P. (IB)/4238(MB)2018**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: M/S Steelman Engineering & Forgings  
Vs.  
M/S Ag Conveying Systems Pvt. Ltd.

SECTION: 9, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Avinash Khanolkar a/w Ms. Surekha Yadav i/b Adv. Yachika Jain,  
Ld. Counsel for the Applicant present.
2. List this matter on **01.05.2024** for clarification of ESIC payment.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)